

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.909
ANSWERED ON 21.07.2022**

ELECTRIFICATION OF VILLAGES

†909. SHRI GUMAN SINGH DAMOR:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of national policy of electrification in villages, majras, tolas and paras of the country;**
- (b) whether there is a provision to give priority to Scheduled Caste (SC) and Scheduled Tribe (ST) dominated villages for electrification;**
- (c) if so, the details thereof and if not, the steps taken/being taken by the Government in this regard;**
- (d) whether SC and ST dominated majras, paras and tolas of Ratlam, Jhabua and Alirajpur districts of Madhya Pradesh are yet to be electrified;**
- (e) if so, the details thereof and the time by which it is likely to be done; and**
- (f) the details of the amount provisioned in this regard during the current financial year?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (f) : Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and thereafter under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya), since now closed on 31.03.2022, all States had already declared electrification of all Villages as on 28th April, 2018 and all willing Households as on 31st March, 2019 respectively. Under DDUGJY, free electricity connections were provided to all the BPL households (including Scheduled Caste (SC) and Scheduled Tribe (ST) dominant villages) in rural areas and left out un-electrified BPL households were eligible for electrification under Saubhagya.

While a total of 18,374 Villages (422 in Madhya Pradesh) were electrified under DDUGJY, a total of 2.86 crore Households (19,84,264 households of Madhya Pradesh) were electrified under the aegis of Saubhagya including additional households in two tranches that became willing after 31.03.2019 but were unwilling for electrification earlier. As reported by the State Government of Madhya Pradesh, SC and ST dominated majras, paras and tolas of Ratlam, Jhabua and Alirajpur districts of Madhya Pradesh stand electrified.

While fresh arisings of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States electrify all households identified before Saubhagya. In this respect, the Government of India has recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS). States have been advised to pose their DPRs to the Ministry of Power in this regard.
